Central Administrative Tribunal Principal Bench, New Delhi

OA-3925/2016

New Delhi, this the 24th day of October, 2017.

Hon'ble Mr. Uday Kumar Varma, Member (A)

Rupender Kumar, 70 years, S/o Sh. R.K. Puri, Ex. Driver, Badge No. 5640 Pay Token No. 11975, Group 'C', C/o Excellent Services, 2E/13, Jhandewalan Extn. New Delhi-110055. ...

(none present)

Versus

Delhi Transport Corporation Through its Chairman-cum-M.D. IP Estate, New Delhi-110002.

. Respondent

Applicant

ORDER (ORAL)

None for the applicant. Same was the situation on 23.08.2017 and 28.09.2017. It seems that the applicant has lost interest in pursuing this matter.

2. Therefore, this OA is dismissed in default for non prosecution.

(Uday Kumar Varma) Member (A)